

F.No. A-37011/12/2015-LC
Government of India
Ministry of law and Justice
Department of Legal Affairs
Law commission of India

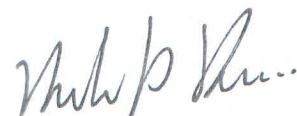
2nd & 4th Floor, Lok Nayak Bhawan,
Khan Market, New Delhi
Dated: 19 November 2018

Office Order

Sub: Suo Motu disclosure under section 4 of RTI Act, 2005- nomination of Nodal Officer.

In Continuation of order of even number, dated 16/08/2017, of this Commission on the subject cited above and Keeping in view the fact that Sh. A. K. Upadhyay has superannuated on 31/08/2018, Competent Authority has decided to appoint **Smt. Varsha Chandra, Addl. Law Officer** as **Nodal Officer** in Law Commission of India with immediate effect. The details of the officer are as under:-

Smt. Varsha Chandra, Addl. L.O,
Room No. 231 D, 2nd Floor, B- Wing
Lok Nayak Bhawan, Khan Market,
New Delhi-110003
Phone No. 011-24635735
E-mail- varsha.chandra67@gov.in



(KULDEEP KUMAR)

UNDER SECRETARY TO THE GOVT OF INDIA

Tel: 24654939

To

1. Smt. Varsha Chandra, Addl. L.O, Law Commission of India
2. All Officers in Law Commission of India

Copy to:

1. NIC cell, Department of Legal Affairs, Shastri Bhawan, New Delhi for uploading the same on the website of Law Commission of India.
2. The Director (IR), Department of Personnel & Training, North Block, New Delhi.